

# ORISSA HIGH COURT

## FILING REPORT AS ON :20/06/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBA/24824/2025	JASHOBANTA NARAYAN MISHRA VS THE COMPETENT AUTHORITY AND LAND ACQUISITION OFFICER, ANGUL	TUSAR KUMAR MISHRA VS	// ()	
2	D-ARBP/24630/2025	M/S. D.K.DASH AND SONS,KHURDA VS UNION OF INDIA	JATINDRA KUMAR MOHAPATRA VS	// ()	
3	D-ARBP/24699/2025	M/S. ORISSA COMPUTER ACADEMY, BBSR VS HEALERSARK RESOURCES PVT. LTD.	AMIT PRASAD BOSE VS	// ()	
4	D-ARBP/24749/2025	MODI PROJECTS PVT. LTD., KOLKATA VS UNION OF INDIA	PAMI RATH VS	// ()	
5	D-BLAPL/18320/2025	BAISNAV TANDI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /107 /2025 ()	AOD20240000391C202500036
6	D-BLAPL/18322/2025	ABHISHEK JAGAT VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	NAWAPARA /107 /2025 ()	AOD20240000391C202500037
7	D-BLAPL/18325/2025	JADUMANI MUNDA VS STATE OF ODISHA	HIMADRI KUMAR BISWAL VS	BARANGA /183 /2021 ()	
8	D-BLAPL/18333/2025	RAMAKANTA PARIDA @ KAMALAKANTA PARIDA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHANGA /230 /2016 ()	
9	D-BLAPL/18335/2025	BADRINATH UPADHYAY VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR ROAD /321 /2025 ()	
10	D-BLAPL/18336/2025	LADI SANTOSH KUMAR VS STATE OF ODISHA	SURESH KUMAR JENA VS	K.SINGHPUR /39 /2025 ()	
11	D-BLAPL/18337/2025	ANIL HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /175 /2025 ()	

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12	D-BLAPL/18338/2025	DUBSEN MALI @ SAGAR MALI VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /100 /2025 () //	
13	D-BLAPL/18344/2025	KAMALAKANTA SAU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BERHAMPUR /15 /2025 () //	
14	D-BLAPL/18348/2025 BLAPL/6387/2025	ASIT KUMAR PATTANAYAK VS STATE OF ODISHA(VIG.)	PUSPAMITRA MOHAPATRA VS	ROURKELA VIGILANCE /8 /2025 SPL.JUDGE (VIG), SUNDERGARH(Sundargarh) GR/0000007/2025	
15	D-BLAPL/18349/2025	TAPAS RANJAN MAHARANA VS STATE OF ODISHA	KULDEEP MOHANTY VS	CYBER CRIME AND ECONOMIC OFFENCES, RAIPUR /100/2025 () //	202500123
16	D-BLAPL/18353/2025	TULU @ PRASANTA KUMAR SAMAL VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /118 /2025 () //	
17	D-BLAPL/18354/2025	CHITARANJAN DAS VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	/ /0 () //	
18	D-BLAPL/18355/2025	CHAITAN HARIJAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /387 /2023 () //	
19	D-BLAPL/18357/2025	MOUSAK GANDA VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /387 /2023 () //	
20	D-BLAPL/18363/2025	KATAS @ SRIKANTA SAMAL VS STATE OF ODISHA	PRATIK NAYAK VS	KAMAKHYANAGAR /188 /2023 () //	
21	D-BLAPL/18365/2025 BLAPL/6390/2025	SUNIL KUMAR @ SUNIL KUMAR BISHNOI VS STATE OF ODISHA	MANOJ PANIGRAHI VS	JAJPUR ROAD /321 /2025 J.M.F.C.,JAJPUR ROAD(Jajapur ) CT/0000815/2025	AOR20220001665C202500061
22	D-BLAPL/18368/2025	MANU @ MANJIT SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JHARSUGUDA SADAR /215 /2025 () //	
23	D-BLAPL/18369/2025	ALIM ANSARI @ PINTU	BHABANI SHANKAR DASPARIDA	DHARAMGARH /33 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/18370/2025	THAKURA MARANDI	TARA PRASAD MOHAPATRA	BANGRIPOSI /50 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/18371/2025	JAYRAM MARANDI	TARA PRASAD MOHAPATRA	SULIAPADA /102 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/18374/2025	KAMESWAR YADAV	BHABANI SHANKAR DASPARIDA	DHARAMGARH /33 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/18375/2025	JENIS NAYAK	SRIKANTA MAHUNTA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/18376/2025	BIKASH @ SOMANATH BISWAL	KEDAR SHANKAR SAHOO	TIGIRIA /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/18381/2025	MADHUSUDAN MURMU	DALIRANI BEHURAY	KHUNTA /328 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/18384/2025	KULU @ ANANDA NAIK	ABHINANDAN PRADHAN	TALCHER TOWN /387 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/18385/2025	DINESH RAO	AMITAV TRIPATHY	PAIKMAL /110 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/18391/2025	ABHI BHARASAGAR	MAHES DAS	SAMBALPUR TOWN /7 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/18396/2025	MAHESWAR NAIK	PANCHANAN PANIGRAHI	HINDOL /152 /2025	AOR2025000001C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/18397/2025	AJAYA NAYAK @ BABULA	ANIRUDHA DAS	INFCITY PS /178 /2025	
		VS	VS	()	

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35	D-BLAPL/18398/2025	STATE OF ODISHA HADIBANDHU NAIK VS	PANCHANAN PANIGRAHI VS	// HINDOL /152 /2025 ()	AOR2025000001C202500024
36	D-BLAPL/18399/2025	STATE OF ODISHA SUSHANTA MOHANTY VS	PANCHANAN PANIGRAHI VS	// HINDOL /152 /2025 ()	AOR2025000001C202500025
37	D-BLAPL/18404/2025	STATE OF ODISHA SESHADEBA PATRA VS	SANJIB KUMAR BHANJADEO VS	// AMBADOLA /98 /2025 ()	
38	D-BLAPL/18405/2025	STATE OF ODISHA RAHUL BISWAL VS	SANJIB KUMAR BHANJADEO VS	// /0 ()	
39	D-BLAPL/18409/2025	STATE OF ODISHA INDRAJIT SAHOO VS	SUSANTA KUMAR LENKA VS	// /0 ()	
40	D-BLAPL/18412/2025	STATE OF ODISHA SRIKANTA @ SRIKANT DUWANIWAL VS	HIMANSHU SEKHAR MISHRA VS	// MANAMUNDA /170 /2025 ()	
41	D-BLAPL/18416/2025	STATE OF ODISHA JUMESH KUMAR SAHOO VS	DEBASNAN DAS VS	// SPL.TASK FORCE /29 /2022 ()	
42	D-BLAPL/18419/2025	STATE OF ODISHA LIBIYA PRADHAN VS	BIBHU PRASAD CHHUALSINGH VS	// /0 ()	
43	D-BLAPL/18420/2025	STATE OF ODISHA KALPATARU JENA VS	SAMBIT BISWAL VS	// PARADEEP LOCK /98 /2025 ()	
44	D-BLAPL/18421/2025	STATE OF ODISHA RITU @ ROSHAN PARASETH VS	AKSHAYA KUMAR SAHOO VS	// TUMUDIBANDHA /60 /2020 ()	AOR20250000491C202500015
45	D-BLAPL/18425/2025	STATE OF ODISHA PAPU @ SANATAN SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	// BIKRAMPUR FCI /120 /2025 () //	

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46	D-BLAPL/18429/2025	SRIPATI BHUSAN SRICHANDAN VS DGGI, BHUBANESWAR	DEVASHIS PANDA VS	// ()	
47	D-BLAPL/18431/2025	MUHAMMED NAFEE VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /48 /2024 () //	
48	D-BLAPL/18435/2025	BUTU @ GIRISH NAYAK VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /251 /2025 () //	
49	D-BLAPL/18437/2025	HADIBANDHU NAYAK VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// () //	
50	D-BLAPL/18442/2025	SUBHAKANTA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	// () //	AOR20220003722C202500100
51	D-BLAPL/18443/2025	RABADA @ R. KUMAR @ RABADA KUMAR VS STATE OF ODISHA	SURJYA NARAYAN SAHU VS	MOHANA /40 /2025 () //	AOD20240000001C202500132
52	D-BLAPL/18450/2025	PRADIP DAS VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	SONEPUR /93 /2022 () //	
53	D-BLAPL/18452/2025	AMIT BHADUR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /76 /2025 () //	
54	D-BLAPL/18454/2025	IMRAN AHMED VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KORAPUT TOWN /104 /2025 () //	
55	D-BLAPL/18458/2025	BIJUA @ BIJAY MALIK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	AUL /706 /2024 () //	
56	D-BLAPL/18459/2025	BIGYANANDA NAIK @ BIGYANANDA NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// () //	
57	D-BLAPL/18460/2025	LIPU @ KRISHNA JENA	SUSHANTA HARICHANDAN	BINJHARPUR /213 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/18463/2025	ARU @ ALOK KUMAR KHATUA @ ALOK KHATUA	SUSHANTA HARICHANDAN	BANARAPAL /231 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/18467/2025	RABI NAIK	HARIKRUSHNA PANIGRAHI	RASOL /153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/18468/2025	LABA SABAR	GHANASHYAM MUDULI	BANAPUR P.S. /95 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/18469/2025	GOURA @ SOUMYA RANJAN BARIK	DIBYAJYOTI SAHOO	BHANDARIPOKHARI /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/18470/2025	LATA DIGAL	GHANASHYAM MUDULI	PHIRINGIA /129 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/18472/2025	MITHUN BEHERA	BHARAT BHUSAN ROUTRAY	ANGUL SADAR PS /684 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/18473/2025	SUDHIR SAHU	BHARAT BHUSAN ROUTRAY	ANGUL TOWN /216 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/18475/2025	NRUSINGHA CHARAN BEHERA	PRATAP KESHARI DEO	PATTAMUNDAI RURAL PS /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/18476/2025	ANKUSH BAL	BHARAT BHUSAN ROUTRAY	BARGARH /256 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/18477/2025	PRAYAG PRAJAPATI	BIJAYA KUMAR RAGADA	MANCHESWAR P.S. /7 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
68	D-CMAPL/24696/2025	KIRTAN BEHERA	ADV.	//	
		VS	VS	()	

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		MEMBER,BOARD OF REVENUE, CUTTACK		//	
69	D-CMAPL/24828/2025	AJIT KUMAR KULDEEP VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
70	D-CMP/24684/2025	SAHIL DHIR VS SANJAY KUMAR DHIR	TAPOBANTA BARIK VS	// 0 //	
71	D-CMP/24689/2025	RAJ KISHORE JEE VS PARAMANANDA JEE	KARUNAKAR GAYA VS	// 0 //	
72	D-CMP/24707/2025	DUSASAN BEHERA VS SATYABHAMA BARIK	JAGAJIBAN PRADHAN VS	// 0 //	
73	D-CMP/24716/2025	SANJUKTA PANDA VS DIPTIMAYI PANDA	ASHUTOSH MOHANTA VS	// 0 //	
74	D-CMP/24719/2025	SANDHYARANI SAHOO VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //	
75	D-CMP/24726/2025	LADI NARAYANA MURTY @ L.N.MURTY VS LADI CHANDRA SEKHAR RAO	GOPINATH MISHRA VS	// 0 //	
76	D-CMP/24730/2025	KIRUTHIKA PRABHAKARAN @ KURUTHIKA P VS MANJULATA SAMANTARAY	KISHORE KUMAR MISHRA VS	// 0 //	AOR20220001662C202500050
77	D-CMP/24747/2025	VIKASH RESIDENTIAL INSTITUTION PVT. LTD., BARANGARH VS DR. SANDHYA BIRGANTHIA	BARANGARH VS	// 0 //	
78	D-CMP/24758/2025	BANK OF INDIA, BBSR VS BIBHUTI BHUSAN MOHANTY	SIBADUTTA RAMAPRASAD MISHRA VS	// 0 //	
79	D-CMP/24762/2025	THE B.M, BANK OF BORODA, JAGATSINGHPUR VS PRAMOD KUMAR SAHOO	SIBADUTTA RAMAPRASAD VS	// 0 //	

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80	D-CMP/24772/2025	JAYARAM JENA VS LINGARAJ OJHA	AJODHYA RANJAN DASH VS	// 0 //	
81	D-CMP/24817/2025	LAXMI NARAYAN SWAIN MOHAPATRA VS PRIYALATA SWAIN	ASHOK KUMAR MOHAPATRA VS	// 0 //	
82	D-CMP/24831/2025	RAMA CHANDRA NAYAK VS LINGARAJ NAYAK	SRINIBAS PARIJA VS	// 0 //	
83	D-CONTC/24633/2025	MADHABANANDA SAHOO VS VISHAL KUMER DEV,PRINCIPAL SECRETARY	ADV. VS	// 0 //	
84	D-CONTC/24641/2025	BANABIHARI NAYAK VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
85	D-CONTC/24642/2025	MANMATH KUMAR PATRA VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
86	D-CONTC/24645/2025	NILAMANI LENKA VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
87	D-CONTC/24646/2025	AMARENDRA PATI VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
88	D-CONTC/24648/2025	SREEKANTA DAS VS ARVIND AGARWAL,IAS	ADV. VS	// 0 //	
89	D-CONTC/24653/2025	BIPIN BIHARI KALO VS DEORANJAN KUMAR SINGH,IAS	ADV. VS	// 0 //	
90	D-CONTC/24656/2025	NAMITA MISHRA VS SHALINI PANDIT,IAS	KUNAL KUMAR SWAIN VS	// 0 //	
91	D-CONTC/24694/2025	ANANTA PRASAD MEHER	ADV.	//	

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		VS	VS	0	
92	D-CONTC/24695/2025	MAHESWAR SWAIN,DIRECTOR DR.BIJAY KUMAR MOHANTY	ADV.	//	
		VS	VS	0	
93	D-CONTC/24698/2025	BISHNUPADA SETHI,IAS DR. NIVEDITA SAHU	ADV.	//	
		VS	VS	0	
94	D-CONTC/24701/2025	BISHNUPADA SETHI,IAS DR.KISHORE HARI BADATYA	ADV.	//	
		VS	VS	0	
95	D-CONTC/24703/2025	BISHNUPADA SETHI,IAS SASMITA SAHOO	ADV.	//	
		VS	VS	0	
96	D-CONTC/24704/2025	SHALINI PANDIT,IAS DR.MANORAMA SAMANTA	ADV.	//	
		VS	VS	0	
97	D-CONTC/24708/2025	BISHNUPADA SETHI,IAS SACHALA PANDA	ADV.	//	
		VS	VS	0	
98	D-CONTC/24711/2025	YOGESH BHADUR KHURANIA,IPS JYOTIRMAYEE SAHU	ADV.	//	
		VS	VS	0	
99	D-CONTC/24713/2025	MRUTYUNJAY TRIPATHY,TAHASILDAR SIMITA SAHU	ADV.	//	
		VS	VS	0	
100	D-CONTC/24717/2025	MRUTYUNJAY TRIPATHY,TAHASILDAR SARAT CHANDRA DAS	ADV.	//	
		VS	VS	0	
101	D-CONTC/24718/2025	MRUTYUNJAY TRIPATHY,TAHASILDAR KUNI @ KUNILATA JENA	ADV.	//	
		VS	VS	0	
102	D-CONTC/24725/2025	MRUTYUNJAY TRIPATHY,TAHASILDAR JHADESWAR PRADHAN	ADV.	//	
		VS	VS	0	

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103	D-CONTC/24733/2025	S.N.PATTNAIK,TAHASILDAR NIKHILA ODISHA GRAMARAKHI MAHASANGHA, BHUBAN, JAJPUR	VS	//	//
104	D-CONTC/24740/2025	SATYABRATA SAHU,ADDITIONAL CHIEF SECRETARY GUPTESWAR GAMANGO	VS ADV.	//	//
105	D-CONTC/24748/2025	YOGESH BAHADUR KHURANIA,IPS SHARADA PRASANNA ROUT	VS ADV.	//	//
106	D-CONTC/24755/2025	SATYABRATA SAHU,IAS SHARADA PRASANNA ROUT	VS ADV.	//	//
107	D-CONTC/24784/2025	SATYABRATA SAHU,IAS SUKANTI KHUNTIA	VS ADV.	//	//
108	D-CONTC/24794/2025	ANU GARG,IAS DEBASHIS SINHA	VS ADV.	//	//
109	D-CONTC/24808/2025	GIRISH S.N,PRINCIPAL SECRETARY KRUSHNA CHANDRA BARAL	VS ADV.	//	//
110	D-CONTC/24812/2025	PRASANTA KUMAR TARAI,SUB-COLLECTOR,JAGATSINGHPUR DR.UMESH KUMAR SAHU	VS ADV.	//	//
111	D-CRLA/18351/2025	BISHNUPADA SETHI,IAS AJIT@DILESWAR RANA	VS SASANKA SEKHAR PAIKRAY	//	JUJUMURA /118 /2019
112	D-CRLA/18356/2025	STATE OF ODISHA SHAIK SITAB	VS RAMANI KANTA PATTANAIAK	//	NABARANGAPUR TOWN /322 /2017
113	D-CRLA/18362/2025	STATE OF ODISHA HIMANSU SEKHAR SAMANTARY	VS HEMANT KUMAR MUND	//	/ /0
		VS STATE OF ODISHA(VIG.)	VS	//	//

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114	D-CRLA/18386/2025	AJIT KISHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KATARBAGA /147 /2021 () //	
115	D-CRLMC/18323/2025	DINABANDHU ROUT @ BANDHUA VS STATE OF ODISHA	BISWARANJAN DALAI VS	RAMACHANDI /76 /2017 () //	AOR20220003722C202500097
116	D-CRLMC/18326/2025	BIJAYA KUMAR BARIK VS LOKANATH RATHA	RAJAT KU. PANDA VS	/ /0 () //	
117	D-CRLMC/18332/2025 CRLMC/2210/2025	CHINMAYA KUMAR DEO @ DHANI VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	JAJPUR ROAD /70 /2013 J.M.F.C.,JAJPUR ROAD(Jajapur ) GR/0000251/2013	
118	D-CRLMC/18346/2025	BAISHNAB SAHOO VS STATE OF ODISHA	PRANGYANANDA PATTANAİK VS	ENERGY PS (JGATSINGHPUR) /15 /2019 () //	
119	D-CRLMC/18350/2025	AKBAR SAHA VS STATE OF ODISHA	RAMAKANTA PANDA VS	SINGLA /77 /2017 () //	AOD20240000348C202500020
120	D-CRLMC/18360/2025	ALKA GUPTA VS STATE OF ODISHA(VIG.)	LAXMAN PRADHAN VS	BHUBANESWAR VIGILANCE /35 /2016 () //	
121	D-CRLMC/18378/2025	PAPU MALIK VS STATE OF ODISHA	DALIRANI BEHURAY VS	SORO /489 /2016 () //	
122	D-CRLMC/18379/2025 CRLMC/2211/2025	ABHILASH MANDAL VS STATE OF ODISHA	ABHISHEK DASH VS	BHANJPUR /31 /2025 SPECIAL JUDGE,BARIPADA(Mayurbhanj) Spl/0000015/2025	
123	D-CRLMC/18380/2025	DILIP KUMAR MISTRI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	BALUGAON P.S. /104 /2017 () //	
124	D-CRLMC/18395/2025	ASIT KUMAR MANGARAJ VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	CHAULIAGANJA /449 /2020 () //	AOR20220001297C202500152
125	D-CRLMC/18408/2025	BANTY SINGH @ FATESINGH	KABIRAJ PRADHAN	BAIDESWAR /37 /2021	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/18410/2025	SNEHASILA PADHY	PRAVASH CHANDRA JENA	BHANJANAGAR /827 /2024	
		VS	VS	()	
		RASHMITA RATH		//	
127	D-CRLMC/18413/2025	HARBINDER SINGH DEENGRA	ANUP UDAYA SENAPATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/18418/2025	MINU @ PREM SAGAR BADASETH	BIBHU PRASAD CHHUALSINGH	TUMUDIBANDHA /60 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/18422/2025	LAXMI MANI MAJHI	KHUSBU PANIGRAHI	BASTA /10 /2023	AOR20220002787C202500082
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/18424/2025	KALU @ KALANDI BHOLA	DEVASHIS PANDA	/ /	AOR20220001247C202500088
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/18436/2025	ARAKHITA BEHERA	JYOTIRMAYA SAHOO	KODALA /99 /2014	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/18438/2025	AMIR HARIJAN	JYOTIRMAYA SAHOO	NABARANGAPUR TOWN /189 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/18447/2025	MANGULI JENA	JYOTIRMAYA SAHOO	TANGI (KHURDA) /637 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/18449/2025	MITHUN MOHATO @ NABAKUNJ @ NABAKUNJA MOHATO	CHITRANJAN BHOKTA	POTTANGI /145 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/18451/2025	RAHUL SURANA	SASWAT KUMAR ACHARYA	RAGHUNATHPALI /150 /2025	AOR20220001380C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/18453/2025	BHIMA JANI	SULOCHANA PATRO	TENTULIKHUNTI /3 /2025	
		VS	VS	()	

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137	D-CRLMC/18456/2025	STATE OF ODISHA SUDHIR JENA VS	BIJAYA KUMAR RAGADA VS	// /0 ()	
138	D-CRLMC/18461/2025	STATE OF ODISHA RANJAN KUMAR ROUT VS	SAILABALA JENA VS	// /0 ()	
139	D-CRLMC/18465/2025	STATE OF ODISHA BIGHNA @ BIGHINI @ BIGHNESWAR NAYAK @ RAJBALITENDU MISHRA VS	VS	// /0 ()	AOR20220001610C202500044
140	D-CRLMP/18343/2025	STATE OF ODISHA BIGYAN KUMAR BISWAL VS I.I.C, BALIANTA POLICE STATION	MANORANJAN KHATUA VS	// /0 ()	
141	D-CRLMP/18345/2025	STATE OF ODISHA GEETA RANI MAJEE VS	JAYANTA KUMAR MAJHI VS	// /0 ()	
142	D-CRLMP/18358/2025	STATE OF ODISHA ATMARAM PATI VS	BISWARANJAN MOHAPATRA VS	// /0 ()	
143	D-CRLMP/18401/2025	STATE OF ODISHA SURENDRA PANDA VS	BISWARANJAN DALAI VS	// /0 ()	AOR20220003722C202500099
144	D-CRLMP/18402/2025	STATE OF ODISHA SUJATA PATTNAIK VS	MANAS RANJAN DHAL VS	// /0 ()	
145	D-CRLMP/18479/2025	STATE OF ODISHA SARASWATI NAYAK VS	APARESH BHOI VS	// /0 ()	
146	D-CRLREV/18342/2025	STATE OF ORISSA PRAMOD KUMAR PANDA VS	SATYA NARAYAN BHRAMAR RAY VS	// /0 ()	KORAPUT TOWN /319 /2019
147	D-CRLREV/18364/2025	STATE OF ODISHA DEVI PRASAD BISWAL VS GREAT INDIA ROADWAYS, CUTTACK	GOPINATH MISHRA VS	// /0 ()	

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148	D-CRLREV/18415/2025	N.PRAVAT @ N. PRAVAT KUMAR CHOUDHURY @ PRAVAT KUMAR CHOUDHURY VS STATE OF ODISHA	PRABHU PRASAD MOHANTY VS STATE OF ODISHA	AUL /101 /2024 () //	
149	D-CRLREV/18426/2025	ABODOS MARINE EXPORTS PVT. LTD.,BALASORE VS RAKESH KUMAR PATRA	PRABHU PRASAD MOHANTY VS RAKESH KUMAR PATRA	//0 () //	
150	D-CRLREV/18427/2025	KAMPA JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	PATTAPUR (ASKA) /164 /2016 () //	
151	D-CRLREV/18433/2025	PRAMOD JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS STATE OF ODISHA	PATTAPUR (ASKA) /164 /2016 () //	
152	D-MACA/24660/2025	CHINMAYA PRADHAN VS SUDHANSU KUMAR RATH	BIRANCHI NARAYAN RATH VS SUDHANSU KUMAR RATH	// () //	
153	D-MACA/24706/2025	RUPAKANTI PATEL VS GELABATI SAHOO	JAGABANDHU SAHU VS GELABATI SAHOO	// () //	AOR20220001487C202500021
154	D-MACA/24739/2025	MANAGER, ODISHA LEGAL HUB, NATIONAL INSURANCE CORPORATION VS JAMBU PADHAN	PRAMOD KUMAR TRIPATHY VS JAMBU PADHAN	// () //	
155	D-MACA/24754/2025	MANAGER, ODISHA LEGAL HUB, NATIONAL INSURANCE CORPORATION VS RAMBHA PADHAN	PRAMOD KUMAR TRIPATHY VS RAMBHA PADHAN	// () //	
156	D-MACA/24761/2025	MANAGER, ODISHA LEGAL HUB, NATIONAL INSURANCE CORPORATION VS MADHUSMITA PRADHAN	PRAMOD KUMAR TRIPATHY VS MADHUSMITA PRADHAN	// () //	
157	D-RPFAM/24640/2025	MINATI DAS VS BIJAYA KUMAR DAS	SOUBHAGYA SWAIN VS BIJAYA KUMAR DAS	// () //	AOR20220001296C202500043
158	D-RPFAM/24659/2025	BIJAY SAHOO VS BIMALA SAHOO	SATYA NARAYAN BHRAMAR RAY VS BIMALA SAHOO	// () //	
159	D-RPFAM/24710/2025	RUNA KUMAR NAYAK	NIRANJAN LENKA	//	

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		VS	VS	0	
		SARITA SETHY		//	
160	D-RPFAM/24727/2025	SUDEESH SWAROOP SAHU @ SUDEESH SAHOO	SAMAPIKA MISHRA	//	
		VS	VS	0	
		SUJATA SAHOO		//	
161	D-RSA/24652/2025	HEMALATA SWAIN	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		RABINDRA NATH SWAIN		//	
162	D-RSA/24655/2025	HEMALATA SWAIN	DWARIKA PRASAD MOHANTY	//	
		VS	VS	0	
		RABINDRA NATH SWAIN		//	
163	D-RSA/24819/2025	BIMAL CHANDRA ADHIKARI	BHAWANI SANKAR PANIGRAHI	//	
		VS	VS	0	
		SISHIR DEY		//	
164	D-TRP(C)/24643/2025	UMARANI SWAIN	AMARENDRA PRADHAN	//	
		VS	VS	0	
		SATYAJIT BHADRA		//	
165	D-TRPCRL/18457/2025	MAHESWAR MOHARANA	SHILPI SIDDHANT MOHAPATRA	//0	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WA/24816/2025	CHABI RANI PRAMANIK	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/24615/2025	PANKAJ KUMAR NAYAK	RANJAN KUMAR ROUT	//	AOR20230000872C202500043
		VS	VS	0	
		COLLECTOR AND DIST.MAGISTRATE		//	
168	D-WP(C)/24616/2025	CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER	PRASANT DAS, A.G.A	//	LOD20240000194C202500298
		VS	VS	0	
		SANJIB KUMAR ASHA		//	
169	D-WP(C)/24617/2025	RANJAN KUMAR JENA	ASHOK KUMAR BEHERA	//	
	WP(C)/17024/2025	VS	VS	0	
		STATE OF ODISHA	M/S.SANJIB MOHANTY, B.BISWAL	//	
170	D-WP(C)/24618/2025	STATE OF ODISHA	SANJAY RATH, A.G.A	//	LOD20240000200C202500298
		VS	VS	0	

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171	D-WP(C)/24619/2025	KARUNAKAR ROUTRAY MIR TAIMUR VS R.T.O CUM TAXING OFFICER	HAREKRUSHNA DASH VS	// // ()	AOD20240000001C202500130
172	D-WP(C)/24620/2025 WP(C)/17005/2025	NARAYAN KUMAR KHAITAN VS CHAIRMAN, STATE BANK OF INDIA,MUMBAI	JAGAMOHAN PATTANAIAK VS	// // ()	AOR20220001586C202500050
173	D-WP(C)/24621/2025 WP(C)/17023/2025	HIMANSU SEKHAR NAYAK VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// // ()	
174	D-WP(C)/24622/2025	MURALI KUSULIA VS STATE OF ODISHA	RAJIB RATH VS	// // ()	
175	D-WP(C)/24623/2025	KAPILESWAR MAJHI VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// // ()	
176	D-WP(C)/24624/2025	TIKIRAM SATNAMI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// // ()	
177	D-WP(C)/24625/2025	M/S DADA KRUPA CONSTRUCTIONS (OPC) PRIVATE LIMITED VS STATE OF ODISHA	ANIL KUMAR PANDA VS	// // ()	
178	D-WP(C)/24626/2025	KSHIROD KHUNTIA VS THE TAHASILDAR, KUJANG	KSHIROD KUMAR SAHOO VS	// // ()	
179	D-WP(C)/24627/2025	BIDYUTLATA KHATUA VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// // ()	
180	D-WP(C)/24628/2025	ANKUR AGARWAL VS SONALI MOHAPATRA	ASIT KUMAR CHAUDHURY VS	// // ()	
181	D-WP(C)/24629/2025	ANKUR AGARWAL VS SUPERINTENDENT OF POLICE, BERHAMPUR, GANJAM	ASIT KUMAR CHAUDHURY VS	// // ()	

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182	D-WP(C)/24631/2025	NRUSINGHA CHARAN MOHAPATRA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
183	D-WP(C)/24632/2025	J. RAMA RAO VS STATE OF ODISHA	RAMAKRISHNA BISOI VS	// 0 //	AOD20240000311C202500049
184	D-WP(C)/24634/2025	M/S OLA FLEET TECHNOLOGIES PRIVATE LIMITED VS STATE OF ODISHA	MUKESH PANDA VS	// 0 //	
185	D-WP(C)/24635/2025	DILLIP KUMAR NANDA VS STATE OF ODISHA	BHUBANANDA LENKA VS	// 0 //	
186	D-WP(C)/24636/2025 WP(C)/16999/2025	PRAVAKAR SAHU VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
187	D-WP(C)/24637/2025	JITENDRA NATH DAS VS STATE OF ODISHA	RANJAN KUMAR BEHERA VS	// 0 //	
188	D-WP(C)/24638/2025	SWETA CHHATTAR VS STATE OF ODISHA	SISIR KUMAR PUROHIT VS	// 0 //	
189	D-WP(C)/24639/2025	SURESH MALLICK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
190	D-WP(C)/24644/2025	BENUDHAR NAYAK VS THE STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	// 0 //	
191	D-WP(C)/24647/2025	M/S SANDEEP BISOI VS THE ASST COMMISSIONER GST AND CENTRAL EXCISE, RAYAGADA DIVISION	BHABANI PRASAD MOHANTY VS	// 0 //	
192	D-WP(C)/24649/2025	DEBASMITA DAS VS CHAIRMAN, ODISHA SUB-ORIDATE STAFF SELECTION COMMISSION, BBSR	DR. NIRANJAN SWAIN VS	// 0 //	
193	D-WP(C)/24650/2025	JIPUNA DANGREE	BHABANI PRASAD MOHANTY	//	

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194	D-WP(C)/24651/2025	VS THE PRINCIPAL COMMISSIONER CGST AND MANJULA NAYAK CENTRAL EXCISE, BBSR	VS PANCHANAN PANIGRAHI	() //	AOR20250000001C202500021
195	D-WP(C)/24654/2025	VS STATE OF ODISHA SUMITRA DAS	VS SUVASHIS PATTANAİK	() //	
196	D-WP(C)/24657/2025	VS THE SUB COLLECTOR, BBSR KSHYAMAKAR BEHERA	VS KUNAL KUMAR SWAIN	() //	
197	D-WP(C)/24658/2025	VS STATE OF ODISHA ABHIMANYU PATI	VS NISHIKANTA MISHRA	() //	
198	D-WP(C)/24661/2025	VS STATE OF ODISHA SANATANA DANAYAK	VS NISHIKANTA MISHRA	() //	
199	D-WP(C)/24662/2025	VS STATE OF ODISHA ARATI SAMAL	VS PRAFULLA KUMAR MOHAPATRA	() //	
200	D-WP(C)/24663/2025	VS STATE OF ODISHA MANI ROUT	VS PRAFULLA KUMAR MOHAPATRA	() //	
201	D-WP(C)/24664/2025	VS STATE OF ORISSA SWAYANDIPTA SAHOO	VS PRAFULLA KUMAR MOHAPATRA	() //	
202	D-WP(C)/24665/2025	VS STATE OF ODISHA T. SANTOSH KUMAR	VS PRAFULLA KUMAR MOHAPATRA	() //	
203	D-WP(C)/24666/2025	VS STATE OF ODISHA AKHILA KUMAR MOHARANA	VS PRAFULLA KUMAR MOHAPATRA	() //	
204	D-WP(C)/24667/2025	VS STATE OF ORISSA RABINDRA PRADHAN	VS PRAFULLA KUMAR MOHAPATRA	() //	

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205	D-WP(C)/24668/2025	STATE OF ODISHA RAJENDRA PRASAD MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
206	D-WP(C)/24669/2025	STATE OF ODISHA SUBASH KUMAR NAYAK VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
207	D-WP(C)/24670/2025	STATE OF ODISHA DOLAGOBINDA MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
208	D-WP(C)/24671/2025	STATE OF ORISSA DIBYASINGH PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
209	D-WP(C)/24672/2025	STATE OF ODISHA UMAKANTA MOHANTA VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
210	D-WP(C)/24673/2025	STATE OF ODISHA SUBASH CHANDRA DAS VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
211	D-WP(C)/24674/2025	STATE OF ODISHA SHYAMBABU SHA @ SAHU VS	BISWAJIT MOHAPATRA VS	// // 0	
212	D-WP(C)/24675/2025	STATE OF ODISHA GAJENDRA SAHU VS	BISWAJIT MOHAPATRA VS	// // 0	
213	D-WP(C)/24676/2025	STATE OF ODISHA GOUTAM PADHI VS	NIHAL RATH VS	// // 0	
214	D-WP(C)/24677/2025	STATE OF ODISHA MANOJ KUMAR PANDA VS	ANNADA PRASAD MOHANTY VS	// // 0	
215	D-WP(C)/24678/2025	STATE OF ODISHA MANOJ KUMAR PANDA VS STATE OF ODISHA	ANNADA PRASAD MOHANTY VS	// // 0 //	

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216	D-WP(C)/24679/2025	KANTI RANJAN SAHU VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //	
217	D-WP(C)/24680/2025	MANJULATA BARIK VS STATE OF ODISHA	CHANDRA KANT KHATUA VS	// 0 //	
218	D-WP(C)/24681/2025	SANJUKTA GOUDA VS THE REGISTRAR ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY	SANJIB MOHANTY VS	// 0 //	AOR20220001611C202500078
219	D-WP(C)/24682/2025	HARIS CHANDRA DAS VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
220	D-WP(C)/24683/2025	UPENDRA SETHI VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
221	D-WP(C)/24685/2025	TAPASWINI DIGAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
222	D-WP(C)/24686/2025	NITYANANDA INSTITUTE OF MEDICAL SCIENCE VS STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //	
223	D-WP(C)/24687/2025	SUKHEN CHANDRA DANDAPAT VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
224	D-WP(C)/24688/2025	SHISHIR KUMAR PARIDA VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
225	D-WP(C)/24690/2025	PITAMBAR GIRI VS STATE OF ODISHA	JAYANANDA JENA VS	// 0 //	
226	D-WP(C)/24691/2025	ABDUL SAFFIQUE KHAN VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
227	D-WP(C)/24692/2025	KIRAN PRAVA PANIGRAHI	ATUL TRIPATHY	//	AOD20240000618C202500080

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		VS	VS	0	
		STATE OF ODISHA		//	
228	D-WP(C)/24693/2025	PURNA CHANDRA DHIR	CHITTA RANJAN PATTNAIK	//	
		VS	VS	0	
		UNION OF INDIA		//	
229	D-WP(C)/24697/2025	DAMAYANTI SAHU	AMIT PRASAD BOSE	//	
		VS	VS	0	
		STATE OF ODISHA		//	
230	D-WP(C)/24700/2025	BHIMSEN MANGARAJ	JANMEJAYA KATIKIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
231	D-WP(C)/24702/2025	K. NAMITA REDDY	DINESH KUMAR MOHANTY	//	AOD20220003518C202500029
		VS	VS	0	
		COLLECTOR CUM CHAIRMAN ZILLA SWASTHYA SAMITI		//	
232	D-WP(C)/24705/2025	ANANT PURI DAS	JAYANTA KUMAR MAJHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
233	D-WP(C)/24709/2025	PANKAJINI BAGH	DEBASISH SAMAL	//	
	WP(C)/17070/2025	VS	VS	0	
		STATE OF ODISHA		//	
234	D-WP(C)/24712/2025	TRINATH PADHIARI	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
235	D-WP(C)/24714/2025	BASANTI MAJHI @ BANITA MAJHI	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
236	D-WP(C)/24715/2025	PARAMESWAR SETHI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		TAHASILDAR AUL TAHASIL		//	
237	D-WP(C)/24720/2025	SANTI BARDHAN PARIRAY CHOUDHURY	UMAKANTA MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
238	D-WP(C)/24721/2025	NAMITA SINGH	HEMANTA KUMAR MOHANTA	//	
		VS	VS	0	

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239	D-WP(C)/24722/2025	STATE OF ODISHA RABINDRA KUMAR ROUT VS	SANGITA MOHANTY VS	// // 0	
240	D-WP(C)/24723/2025	STATE OF ODISHA MD. SHAKIL VS	FALGUNI RAJGURU MOHAPATRA VS	// // 0	
241	D-WP(C)/24724/2025	THE ASSESSING OFFICER-CUM-SDO (TPCODL), NIALI ELECTRICAL SUB-DIVISION, CUTTACK RAMESH CHANDRA SATPATHY VS	ANKITA MUKHERJI VS	// // 0	
242	D-WP(C)/24728/2025	STATE OF ODISHA ASIS KUMAR SAMAL VS	BANSHIDHAR SATAPATHY VS	// // 0	
243	D-WP(C)/24729/2025	STATE OF ODISHA ROHIT KUMAR HARIJAN VS	SUSHANTA KUMAR JOSHI VS	// // 0	
244	D-WP(C)/24731/2025	STATE OF ODISHA RANJIT KUMAR NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
245	D-WP(C)/24732/2025	STATE OF ODISHA ITISHREE BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
246	D-WP(C)/24734/2025	STATE OF ODISHA JITAMBAR BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // 0	
247	D-WP(C)/24735/2025	STATE OF ODISHA BANAMALI MISHRA VS	DILLIP KUMAR BEHERA VS	// // 0	
248	D-WP(C)/24736/2025	STATE OF ODISHA PRATAP CHANDRA JENA VS	ASHOK KUMAR SARANGI VS	// // 0	
249	D-WP(C)/24737/2025	STATE OF ORISSA UTTAM CHARAN ROUT VS	RAJAT KUMAR PANDA VS	// // 0	
		STATE OF ODISHA		//	

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250	D-WP(C)/24738/2025	BANGABASINI MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
251	D-WP(C)/24741/2025	SUSHRI SANGITA BISWAL VS MEMBER BOARD OF REVENUE, ODISHA	KABIR KUMAR JENA VS	// 0 //	AOD20240000733C202500007
252	D-WP(C)/24742/2025	BIRANCHI NARAYAN SWAIN VS STATE OF ODISHA	DILLIP KUMAR BEHERA VS	// 0 //	
253	D-WP(C)/24743/2025	NIBEDITA SARANGI VS STATE OF ODISHA	DILLIP KUMAR BEHERA VS	// 0 //	
254	D-WP(C)/24744/2025	NIHAR RANJAN BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
255	D-WP(C)/24745/2025	KANHU MAJHI VS STATE OF ODISHA	BHASKAR SAMANTARAY VS	// 0 //	
256	D-WP(C)/24746/2025	DAMBURUDHAR KAIBARTA VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	// 0 //	
257	D-WP(C)/24750/2025 WP(C)/17045/2025	SOBHA BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
258	D-WP(C)/24751/2025	PRAMODA DAS VS MEMBER BOARD OF REVENUE, ODISHA	KABIR KUMAR JENA VS	// 0 //	AOD20240000733C202500008
259	D-WP(C)/24752/2025	AKURA SAHU VS STATE OF ODISHA	PRAHALLAD SAHU VS	// 0 //	
260	D-WP(C)/24753/2025 WP(C)/17064/2025	M/S. IPINIT VANASPATI LIMITED, RAJABAGICHA, CUTTACK VS THE PRINCIPAL SECY, MSME DEPT. AND CHAIRMAN OSFC, BBSR	AMITABH MISHRA VS	// 0 //	
261	D-WP(C)/24756/2025	SMC OF GARADESWAR U.P. SCHOOL, JAJPUR	MAHENDRA KUMAR SAHOO	//	

## ORISSA HIGH COURT

**FILING REPORT AS ON :20/06/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/24757/2025	PHAKIR MOHAN JENA	TUSHAR KANTA NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/24759/2025	ANITA PATRA	PRATIK DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/24760/2025	HEMANTA KUMAR NAYAK	SWAPNA KUMAR OJHA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/24763/2025	ABHISEK PANI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
266	D-WP(C)/24764/2025	ABHISEK PANI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
267	D-WP(C)/24765/2025	SUBASH CHANDRA SAHOO	TANMAY MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/24766/2025	ABHISEK PANI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
269	D-WP(C)/24767/2025	KAILASH CHANDRA SAHOO	SUBHASIS MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/24768/2025	ABHISEK PANI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	
271	D-WP(C)/24769/2025	TAPAN KUMAR SAHOO	DEEPAK RANJAN PARIDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/24770/2025	ABHISEK PANI	BRAJA MOHAN SARANGI	//	
		VS	VS	0	

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273	D-WP(C)/24771/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
274	D-WP(C)/24773/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK REBATI SAHOO VS	BISHNU CHARAN SAHU VS	// // 0	
275	D-WP(C)/24774/2025	STATE OF ODISHA ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
276	D-WP(C)/24775/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK PANKAJINI SENAPATI VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0	AOD20220004450C202500015
277	D-WP(C)/24776/2025	STATE OF ODISHA ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
278	D-WP(C)/24777/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
279	D-WP(C)/24778/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK M/S RELIABLE SPONGE PVT.LTD VS	BHABANI PRASAD MOHANTY VS	// // 0	
280	D-WP(C)/24779/2025	THE JOINT COMMISSIONER OF SALES TAX, ROURKELA ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
281	D-WP(C)/24780/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK NAHID AKHTER VS	KABIR KUMAR JENA VS	// // 0	AOD20240000733C202500006
282	D-WP(C)/24781/2025	MEMBER BOARD OF REVENUE ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
283	D-WP(C)/24782/2025	CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // 0	
		CHAIRMAN STATE TRANSPORT AUTHORITY, CUTTACK		//	

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284	D-WP(C)/24783/2025	SAHADEV BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
285	D-WP(C)/24785/2025	SRIPADA SUAR VS DEBADUTTA TRIPATHY	GOPINATH MISHRA VS	// 0 //	
286	D-WP(C)/24786/2025	PRAMOD @PRAMOD KUMAR BEHERA VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// 0 //	
287	D-WP(C)/24787/2025	ASHOK KUMAR BAL VS COLLECTOR, NABARANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //	
288	D-WP(C)/24788/2025	DR. JYOTIRMAYEE PRADHAN VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //	
289	D-WP(C)/24789/2025	T.BALARAM KISHEN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //	
290	D-WP(C)/24790/2025	SABITRI BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //	
291	D-WP(C)/24791/2025	SANDEEP DAS VS ODISHA INFORMATION COMMISSION, BBSR	RAKESH BEHERA VS	// 0 //	
292	D-WP(C)/24792/2025	DR. PALLAVI MISHRA VS STATE OF ODISHA	JAYANT KUMAR RATH VS	// 0 //	
293	D-WP(C)/24793/2025	ASHOK ROUTRAY VS STATE OF ODISHA	DEEPAK RANJAN SUNDARAY VS	// 0 //	
294	D-WP(C)/24795/2025	BABAJI CHARAN PATTANAYAK VS STATE OF ODISHA	SUBHADUTTA ROUTRAY VS	// 0 //	
295	D-WP(C)/24796/2025	DR. PRIYANKA KAR	JAYANT KUMAR RATH	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/24797/2025	RANU KISKU	JAYANT KUMAR RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/24798/2025	MAHIPAL BAG		//	LOD20250000161C202500001
		VS	VS	()	
		STEEL AUTHORITY OF INDIA LIMITED (SAIL)		//	
298	D-WP(C)/24799/2025	DIBA TUDU	MADHAB LAL AGARWAL	//	
		VS	VS	()	
		STATE TAX OFFICER GST MAYURBHANJ CIRCLE		//	
299	D-WP(C)/24800/2025	PRATIKHYA SINGH SAMANTARAY	SOUMYA JYOTI BISWAL	//	
		VS	VS	()	
		NATIONAL TESTING AGENCY,		//	
300	D-WP(C)/24801/2025	M/S ASHADEEP AQUACULTURE PVT. LTD., TINIPADA	ABHIRAM PATTANAİK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/24802/2025	GOPABANDHU SAHOO	UMAKANT SAHOO	//	AOD20240000001C202500131
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/24803/2025	RADHASHYAM PANDA	MADHUSMITA KANUNGO	//	AOD20240000479C202500002
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/24804/2025	MINA BHATTA	JYOTI RANJAN DEO	//	AOR20220001593C202500042
		VS	VS	()	
		ASSISTANT COMMISSIONER OF ENDOWMENTS		//	
304	D-WP(C)/24805/2025	BIKASH ROUT	JAJATI KESHARI KHUNTIA	//	
		VS	VS	()	
		SOOMAN JENA @ ROUT		//	
305	D-WP(C)/24806/2025	PRADEEP KUMAR DASH	KARTIK CHANDRA TRIPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/24807/2025	THE SANSKAR, BBSR	ABHAS MOHANTY	//	
		VS	VS	()	

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307	D-WP(C)/24809/2025	STATE OF ODISHA SUBASH CHANDRA DAS VS	RANJIT MOHANTY VS	// // 0	
308	D-WP(C)/24810/2025	STATE OF ODISHA SK. OHAB VS	PRASANTA KUMAR MOHANTY (2) VS	// // 0	AOD20220001936C202500037
309	D-WP(C)/24811/2025	STATE OF ODISHA BABITA SAHOO VS	SOUBHAGYA SWAIN VS	// // 0	
310	D-WP(C)/24813/2025	STATE OF ODISHA SARASWATI SISHU VIDYAMANDIR, KENDRAPARA VS	DILLIP KUMAR PRADHAN VS	// // 0	
311	D-WP(C)/24814/2025	STATE OF ODISHA PRATIVARANI SETHY VS	SUDHIR KUMAR MALLICK VS	// // 0	
312	D-WP(C)/24815/2025	STATE OF ODISHA NIRMAL CHANDRA SAHOO VS	MANOJA KUMAR KHUNTIA VS	// // 0	
313	D-WP(C)/24818/2025	STATE OF ODISHA SRIKANTA KUMAR ACHARYA VS	PRINCE PATNAIK VS	// // 0	
314	D-WP(C)/24820/2025	THE STATE OF ODISHA M/S RAJA BRICKS VS	SAIBRATA RATH VS	// // 0	
315	D-WP(C)/24821/2025	STATE OF ODISHA CHATURBHUJA NAIK VS	KRUSHNA CHANDRA RATH VS	// // 0	
316	D-WP(C)/24822/2025	STATE OF ODISHA SHIBA SANKAR SINGH VS	BIJAY KUMAR MISHRA VS	// // 0	
317	D-WP(C)/24823/2025	STATE OF ODISHA RENUKA SUNA VS	KRUSHNA CHANDRA RATH VS	// // 0	
		STATE OF ODISHA		//	

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318	D-WP(C)/24825/2025	BINAPANI PATY VS THE INSPECTOR IN CHARGE BADACHANA POLICE STATION , CHANDIKHOLE	PRANAYA SAHOO VS SOHAN MISHRA	// () //	
319	D-WP(C)/24826/2025	AMIT KUMAR DIGAL VS DEPT. OF HEALTH AND FAMILY WELFARE, GOVT. OF ODISHA, BBSR	SOHAN MISHRA VS BIKASH SWAIN	// () //	
320	D-WP(C)/24827/2025	ABINASH CHOUDHURY VS STATE OF ODISHA	BIKASH SWAIN VS JAJATI KESHARI KHUNTIA	// () //	
321	D-WP(C)/24829/2025	PRAVAKAR NAYAK VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS JAGAJIBAN PRADHAN	// () //	
322	D-WP(C)/24830/2025	JITENDRA BEHERA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS LAXMINARAYAN SAHOO	// () //	
323	D-WP(C)/24832/2025	GREEN ARCH CONSTRUCTIONS PVT.LTD VS SUPERINTENDENT BHUBANESWAR I CIRCLE	LAXMINARAYAN SAHOO VS GST RAJASWA BHAWAN BBSR	// () //	
324	D-WPCRL/18372/2025	KANCHAN BARIK VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS SOUMYA JYOTI BISWAL	BHOGRAI /172 /2025 () //	AOR20220004152C202500012
325	D-WPCRL/18445/2025	BISHAL BEHERA VS STATE OF ODISHA	SOUMYA JYOTI BISWAL VS NABA KISHORE GURU	BIRIDI PS /120 /2025 () //	
326	D-ABLAPL/18319/2025	MANAS PRADHAN VS STATE OF ODISHA	NABA KISHORE GURU VS BISWAJIT SAHOO	NIHALPRASAD /154 /2025 () //	AOR20220000367C202500027
327	D-ABLAPL/18321/2025 ABLAPL/7298/2025	LIPIKA RAYASINGH @ LIPI PRADHAN VS STATE OF ODISHA	BISWAJIT SAHOO VS AJIT KUMAR RAUT	KHANDAGIRI P.S. /846 /2024 () //	
328	D-ABLAPL/18324/2025	LOCHAN SAHU @ MANTU SAHU VS STATE OF ODISHA	AJIT KUMAR RAUT VS BYOMAKESH TRIPATHY	BADMAL /180 /2025 () //	
329	D-ABLAPL/18327/2025	LAMBODAR SAHU	BYOMAKESH TRIPATHY	//0	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/18328/2025	AKASH NAYAK	BYOMAKESH TRIPATHY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/18329/2025	UPENDRA MUDULI	NIRA SUNDAR PANDA	ITAMATI /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/18330/2025	PRADEEP KUMAR NAYAK @ PADIA	MANASH RANJAN NAYAK	BARANGA /294 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/18331/2025	M. SHIVA PATRO	ASHOK KUMAR DAS	GOPALPUR /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/18334/2025	JITURANJAN PATRA	SURESH KUMAR JENA	BALICHANDRAPUR /86 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/18339/2025	PRASANTA MAHANANDA @ NANDU	TARACHAND BAG	BURLA /130 /2025	AOR20230001211C202500001
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/18340/2025	MANOJ KUMAR MOHANTY	HARAPRASAD PANDA	NAYAPALLI P.S. /280 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-ABLAPL/18341/2025	MAHAMMAD SARAFAROJ	PANCHANAN PANIGRAHI	BANARAPAL /276 /2024	AOR20250000001C202500022
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/18347/2025	SAROJ KUMAR SAHOO	KHAGESWAR BEHERA	BALIKUDA /268 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/18352/2025	MUKTAR ALLI	RONALISHA PRADHAN	INDUSTRIAL ESTATE PS /136 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/18359/2025	DEBARAJ JENA @ MITU	BISWARANJAN DALAI	BANKI /199 /2025	AOR20220003722C202500098
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-ABLAPL/18361/2025	STATE OF ODISHA GOBINDA CHANDRA DHAL VS	SIVA SANKAR CHAINI VS	// BASUDEVPUR /15 /2024 ()	
342	D-ABLAPL/18366/2025	STATE OF ODISHA SUBAS JENA VS	RANJAN KUMAR PRADHAN VS	// MARINE PS ARAKHAKUDA /61 /2025 ()	AOR20220001297C202500154
343	D-ABLAPL/18367/2025	STATE OF ODISHA MEGHANADA BEHERA @ MEGHA VS	SUSANTA KUMAR BARAL VS	// // ()	AOR20220001297C202500153
344	D-ABLAPL/18373/2025	STATE OF ODISHA PRADIP PATRA VS	SNEHASISH BEHERA VS	// / 0 ()	
345	D-ABLAPL/18377/2025	STATE OF ODISHA KISHORE SINGH VS	DEBASIS SAHOO VS	// NANDIPADA /161 /2025 ()	
346	D-ABLAPL/18382/2025	STATE OF ODISHA PAPU MALLICK @ MALIK VS	DALIRANI BEHURAY VS	// SORO /332 /2025 ()	
347	D-ABLAPL/18383/2025	STATE OF ODISHA DHANANJAYA BEHERA VS	SUSHANTA KUMAR JOSHI VS	// LARAMBA /127 /2021 ()	
348	D-ABLAPL/18387/2025	STATE OF ODISHA SAYED ARBAZ VS	DEBIDUTTA MOHAPATRA VS	// NIMAPADA /178 /2025 ()	
349	D-ABLAPL/18388/2025	STATE OF ODISHA SAYED ABDUL ARIF VS	DEBIDUTTA MOHAPATRA VS	// NIMAPADA /178 /2025 ()	
350	D-ABLAPL/18389/2025	STATE OF ODISHA SUSANTA MALLIK VS	AMITAV TRIPATHY VS	// / 0 ()	
351	D-ABLAPL/18390/2025	STATE OF ODISHA PRINCE KHILLO VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// POTTANGI /51 /2025 () //	

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352	D-ABLAPL/18392/2025	KUMAR KALYAN DAS VS STATE OF ODISHA	GOPAL PRASAD JENA VS	KHAIRA /185 /2025 () //	
353	D-ABLAPL/18393/2025	SK.HABIBUR RAHEMAN @ HABIB REHMAN VS STATE OF ODISHA	BASANTA KUMAR DAS VS	MURUDA /158 /2025 () //	
354	D-ABLAPL/18394/2025	PRADEEP DAS VS STATE OF ODISHA	CHIRANJIB ROUT VS	COLLIERY /337 /2025 () //	
355	D-ABLAPL/18400/2025	RANJIT BIRUA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /268 /2025 () //	
356	D-ABLAPL/18403/2025	RAMA CHANDRA PADHY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	CHANDANPUR /74 /2024 () //	AOD20250000498C202500016
357	D-ABLAPL/18406/2025	USHARANI BARIK VS STATE OF ODISHA	MOHAMMAD AKRAM VS	INFOCITY PS /440 /2024 () //	
358	D-ABLAPL/18407/2025	SAHADEV BEHERA VS STATE OF ODISHA	GOPINATH MISHRA VS	JODAPADAR /98 /2023 () //	
359	D-ABLAPL/18411/2025	PRANAB KUMAR BISWAL @ PRANAB BISWAL @ MIBISWABHUSAN DAS VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /209 /2025 () //	
360	D-ABLAPL/18414/2025	PRASANT KUMAR BISWAL VS STATE OF ODISHA	BISWABHUSAN DAS VS	AUL /209 /2025 () //	
361	D-ABLAPL/18417/2025	SANAND SASMAL VS STATE OF ODISHA	SUMIT SEKHAR PATTANAİK VS	BIDANASI /140 /2025 () //	
362	D-ABLAPL/18423/2025	SK. TAYUB ALI VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NEMALO /131 /2025 () //	
363	D-ABLAPL/18428/2025	BALARAM JENA	KULDEEP MOHANTY	BAISINGA /218 /2025	AOD20240000012C202500124

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/18430/2025	B. BAYA PATRA	SANTOSH KUMAR MAHANTY	BADAGADA /510 /2024	AOD20240000242C202500124
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/18432/2025	HRUSHIKESH SAHOO	PRADIPTA BEURA	//	AOD20220004020C202500024
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/18434/2025	BABURAM MALLICK	RAGHUNATH DASMOHAPATRA	ASTARANGA /120 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/18439/2025	GANESH PARIDA	ASHOK DAS	TANGI (KHURDA) /412 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/18440/2025	DABLU @ SOM MALLIK @ SATYAJIT MALIK	AMLAN MOHANTY	BAMBARI /82 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/18441/2025	SUBASA PARIDA	ASHOK DAS	TANGI (KHURDA) /414 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/18444/2025	DHARANI NAIK	RAJALAXMI BISWAL	JARAPADA /4 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/18446/2025	SANJIB KUMAR PRADHAN	CHINMAYA MISHRA	KENDRAPARA SADAR /254 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/18448/2025	ASHA BHOI	SUSANTA KUMAR TRIPATHY	KANTABANJI /212 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/18455/2025	HIMANSHU MOHAN DEO	JYOTIRMAYA SAHOO	BARPALLI /168 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/18462/2025	GIRIDHAR BHOI	SATYASHREE MOHANTY	NIMAPADA /159 /2025	
		VS	VS	()	

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375	D-ABLAPL/18464/2025	STATE OF ODISHA BIKRAM KESHARI PARIDA @ BIKRAM PARIDA VS	ALOK KUMAR MOHAPATRA VS	// BHANJPUR /170 /2025 ()	
376	D-ABLAPL/18466/2025	STATE OF ODISHA GOKUL DIGAL VS	GHANASHYAM MUDULI VS	// PHIRINGIA /129 /2025 ()	
377	D-ABLAPL/18471/2025	STATE OF ODISHA SK. TAJUBBIN @ TAJUDDIN VS	DIBYAJYOTI SAHOO VS	// TIHIDI /197 /2025 ()	
378	D-ABLAPL/18474/2025	STATE OF ODISHA BISHNUPADA SETHI VS	DEVASHIS PANDA VS	// / 0 ()	
379	D-ABLAPL/18478/2025	C.B.I. NANDINI SAMAL @ PATTNAIK VS	SANGITA MOHANTY VS	// GUNUPUR /143 /2018 ()	
		STATE OF ODISHA		//	

# ORISSA HIGH COURT

MISC CASES FILED on :20/06/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-TRPCRL/18457/2025 TRPCRL/ /	MAHESWAR MOHARANA MP	SHILPI SIDDHANT MOHAPATRA	52/2025
2	D-ELPET/31239/2024 ELPET/29/2024	JAGABANDHU DAS MP	SUBASH MOHAPATRA	80/2025
3	D-ELPET/31239/2024 ELPET/29/2024	JAGABANDHU DAS MP	SUBASH MOHAPATRA	81/2025
4	D-ELPET/31239/2024 ELPET/29/2024	JAGABANDHU DAS MP	SUBASH MOHAPATRA	82/2025
5	D-CONTC/24717/2025 CONTC/ /	SARAT CHANDRA DAS MP	ADV.	220/2025
6	D-CONTC/24713/2025 CONTC/ /	SIMITA SAHU MP	ADV.	221/2025
7	D-CONTC/24711/2025 CONTC/ /	JYOTIRMAYEE SAHU MP	ADV.	222/2025
8	D-CONTC/24718/2025 CONTC/ /	KUNI @ KUNILATA JENA MP	ADV.	223/2025
9	D-RPFAM/24659/2025 RPFAM/ /	BIJAY SAHOO MP	SATYA NARAYAN BHRAMAR RAY	265/2025
10	D-RPFAM/24659/2025 RPFAM/ /	BIJAY SAHOO MP	SATYA NARAYAN BHRAMAR RAY	266/2025
11	D-RPFAM/24727/2025 RPFAM/ /	SUDEESH SWAROOP SAHU @ SUDEESH SAHOO MP	ANMOPIKA MISHRA	267/2025
12	D-CMAPL/24696/2025 CMAPL/ /	KIRTAN BEHERA MP	ADV.	312/2025
13	D-CMAPL/17961/2025 CMAPL/ /	ANIL KU.PRUSTI MP	JASPREET KAUR	313/2025
14	D-CMAPL/17977/2025 CMAPL/ /	RAMA CHANDRA DASH MP	HEMANTA KUMAR ROUT	314/2025
15	D-CMAPL/24828/2025 CMAPL/ /	AJIT KUMAR KULDEEP MP	JAJATI KESHARI KHUNTIA	315/2025
16	D-MATA/21197/2025 MATA/ /	RAKESH KUMAR BHUJBAL MP	NIRANJAN LENKA	336/2025
17	D-MATA/32321/2024 MATA/276/2024	SHIBANANDA PANIGRAHI MP	SUJIT KUMAR BISWAL	337/2025
18	D-CRLREV/18364/2025 CRLREV/ /	DEVI PRASAD BISWAL MP	GOPINATH MISHRA	460/2025
19	D-CRLREV/18415/2025 CRLREV/ /	N.PRAVAT @ N. PRAVAT KUMAR CHOUDHURY @ N. PRAVAT KUMAR CHOUDHURY MP	CHIRY @ PRANAVS KUMAR CHOUDHURY	461/2025
20	D-CRLREV/18427/2025 CRLREV/ /	KAMPA JENA MP	JYOTIRMAYA SAHOO	462/2025
21	D-CRLREV/18427/2025 CRLREV/ /	KAMPA JENA MP	JYOTIRMAYA SAHOO	463/2025
22	D-CRLREV/18433/2025 CRLREV/ /	PRAMOD JENA MP	JYOTIRMAYA SAHOO	464/2025
23	D-CRLREV/18433/2025 CRLREV/ /	PRAMOD JENA MP	JYOTIRMAYA SAHOO	465/2025
24	D-BLAPL/10820/2025 BLAPL/4190/2025	SURYA @ SURYAKANTA SAHU MP	SAROJ KUMAR PADHY	706/2025
25	D-BLAPL/2697/2025 BLAPL/1039/2025	SAIYAD JIYAHJUR RAHAMAN MP	SANJAY KUMAR PARIDA	707/2025
26	D-BLAPL/12290/2025	BISHAL DUBEY		

27	BLAPL/4410/2025 D-BLAPL/13704/2025	MP PRAFULLA KUMAR PANDA		708/2025
28	BLAPL/4888/2025 D-BLAPL/18412/2025	MP SRIKANTA @ SRIKANT DUWANIWAL	HIMANSHU SEKHAR MISHRA	709/2025
29	BLAPL/ / D-RSA/157/2022	MP SK.HANIF	PRAKASH RANJAN BARIK	710/2025
30	RSA/157/2022 D-RSA/24652/2025	MP HEMALATA SWAIN	DWARIKA PRASAD MOHANTY	845/2025
31	RSA/ / D-RSA/24652/2025	MP HEMALATA SWAIN	DWARIKA PRASAD MOHANTY	846/2025
32	RSA/ / D-RSA/24655/2025	MP HEMALATA SWAIN	DWARIKA PRASAD MOHANTY	847/2025
33	RSA/ / D-RSA/16812/2025	MP PURENDRA NATH SAHU	SMITA RANJAN PATNAIK	848/2025
34	RSA/220/2025 D-CMP/24684/2025	MP SAHIL DHIR	TAPOBANTA BARIK	849/2025
35	CMP/ / D-CMP/24689/2025	MP RAJ KISHORE JEE	KARUNAKAR GAYA	916/2025
36	CMP/ / D-CMP/14349/2025	MP ABANI MANDAL	AMIT PRASAD BOSE	917/2025
37	CMP/545/2025 D-CMP/24707/2025	MP DUSASAN BEHERA	JAGAJIBAN PRADHAN	918/2025
38	CMP/ / D-CMP/24747/2025	MP VIKASH RESIDENTIAL INSTITUTION PVT. AGENCIES	AGNIDHARA SAHU	919/2025
39	CMP/ / D-CMP/24730/2025	MP KIRUTHIKA PRABHAKARAN @ KURUTHIKA	KASPIRE KUMAR MISHRA	920/2025
40	CMP/ / D-CMP/24772/2025	MP JAYARAM JENA	AJODHYA RANJAN DASH	921/2025
41	CMP/ / D-CMP/15375/2025	MP G.M., CANARA BANK, BBSR	SUBRAT MISRA	922/2025
42	CMP/605/2025 D-CMP/24817/2025	MP LAXMI NARAYAN SWAIN MOHAPATRA	ASHOK KUMAR MOHAPATRA	923/2025
43	CMP/ / D-CMP/24831/2025	MP RAMA CHANDRA NAYAK	SRINIBAS PARIJA	924/2025
44	CMP/ / D-ABLAPL/13789/2025	MP BESARAT KHAN @ DUKHIA		925/2025
45	ABLAPL/5415/2025 D-ABLAPL/32679/2024	MP HEMANT KUMAR MOHAPATRA		1155/2025
46	ABLAPL/12177/2024 D-ABLAPL/18023/2025	MP TAPAN KUMAR SWAIN	BISHNU PRASAD PRADHAN	1156/2025
47	ABLAPL/7040/2025 D-ABLAPL/13859/2025	MP CHUNU @ PRAKASH SENAPATI	DURGADATTA MOHAPATRA	1157/2025
48	ABLAPL/5469/2025 D-ABLAPL/18056/2025	MP M. SHIVA PATRO	ASHOK KUMAR DAS	1158/2025
49	ABLAPL/7098/2025 D-ABLAPL/9740/2025	MP LOKESH BHOI		1159/2025
50	ABLAPL/3792/2025 D-ABLAPL/7712/2025	MP BIJAY KUMAR DASH		1160/2025
51	ABLAPL/2906/2025 D-ABLAPL/30802/2024	MP MEGLAL KHURA		1161/2025
52	ABLAPL/12010/2024 D-ABLAPL/10270/2025	MP BASANTA @ BASANT MUNDA		1162/2025
53	ABLAPL/4020/2025 D-ABLAPL/18704/2024	MP JITENDRA MALLICK @ PINKU MALLIK		1163/2025
54	ABLAPL/6631/2024 D-ABLAPL/9017/2025	MP BICHITRA HATI		1164/2025
55	ABLAPL/3377/2025 D-ABLAPL/9016/2025	MP BICHITRA HATI		1165/2025
56	ABLAPL/3484/2025 D-ABLAPL/6468/2025	MP MIHIR BAL @ MIHIR MOHAN BAL	ANUP UDAYA SENAPATI	1166/2025
57	ABLAPL/2464/2025 D-ABLAPL/10120/2025	MP SOUMYA RANJAN MOHAPATRA		1167/2025
	ABLAPL/4288/2025	MP		1168/2025

58	D-ABLAPL/10106/2023 ABLAPL/10106/2023	BIDYADHAR NALA MP		1169/2025
59	D-CRLMC/18326/2025 CRLMC/ /	BIJAYA KUMAR BARIK MP	RAJAT KU. PANDA	1560/2025
60	D-CRLMC/10670/2025 CRLMC/1442/2025	PRAMAD SAHU@PRAMOD SAHU MP		1561/2025
61	D-CRLMC/18379/2025 CRLMC/2211/2025	ABHILASH MANDAL MP	ABHISHEK DASH	1562/2025
62	D-CRLMC/14836/2025 CRLMC/ /	GANESH MOHANTY MP	AVIJIT PAL	1563/2025
63	D-CRLMC/18413/2025 CRLMC/ /	HARBINDER SINGH DEENGRA MP	ANUP UDAYA SENAPATI	1564/2025
64	D-CRLMC/18410/2025 CRLMC/ /	SNEHASILA PADHY MP	PRAVASH CHANDRA JENA	1565/2025
65	D-CRLMC/18438/2025 CRLMC/ /	AMIR HARIJAN MP	JYOTIRMAYA SAHOO	1566/2025
66	D-CRLMC/18424/2025 CRLMC/ /	KALU @ KALANDI BHOLA MP	DEVASHIS PANDA	1567/2025
67	D-CRLMC/17621/2025 CRLMC/2147/2025	BAREN KUMAR MOHAPATRA MP	SATYABRATA DASH	1568/2025
68	D-CRLMC/18451/2025 CRLMC/ /	RAHUL SURANA MP	SASWAT KUMAR ACHARYA	1569/2025
69	D-CRLMC/18451/2025 CRLMC/ /	RAHUL SURANA MP	SASWAT KUMAR ACHARYA	1570/2025
70	D-MACA/20641/2025 MACA/ /	JYOTI SAHOO MP	ANKITA MUKHERJI	1607/2025
71	D-MACA/24660/2025 MACA/ /	CHINMAYA PRADHAN MP	BIRANCHI NARAYAN RATH	1608/2025
72	D-MACA/24660/2025 MACA/ /	CHINMAYA PRADHAN MP	BIRANCHI NARAYAN RATH	1609/2025
73	D-MACA/296/2012 MACA/296/2012	MALATI KHATUA MP		1610/2025
74	D-MACA/24706/2025 MACA/ /	RUPAKANTI PATEL MP	JAGABANDHU SAHU	1611/2025
75	D-MACA/24706/2025 MACA/ /	RUPAKANTI PATEL MP	JAGABANDHU SAHU	1612/2025
76	D-MACA/21481/2025 MACA/ /	LEGAL MANAGER, FUTURE GENERAL INDIA INSURANCE CO. LTD. MP		1613/2025
77	D-CRLA/1299/2023 CRLA/1299/2023	PRAVAT KUMAR MOHARANA MP	RAMESH CHANDRA MOHARANA, A.K.MOHARANA	1661/2025
78	D-CRLA/411/2021 CRLA/411/2021	UTTAM UPADHYAYA MP	N.N.MOHAPATRO	1662/2025
79	D-CRLA/18351/2025 CRLA/ /	AJIT@DILESWAR RANA MP	SASANKA SEKHAR PAIKRAY	1663/2025
80	D-CRLA/18351/2025 CRLA/ /	AJIT@DILESWAR RANA MP	SASANKA SEKHAR PAIKRAY	1664/2025
81	D-CRLA/18362/2025 CRLA/ /	HIMANSU SEKHAR SAMANTARY MP	HEMANT KUMAR MUND	1665/2025
82	D-CRLA/18386/2025 CRLA/ /	AJIT KISHAN MP	BIJAYA KUMAR RAGADA	1666/2025
83	D-CRLA/18386/2025 CRLA/ /	AJIT KISHAN MP	BIJAYA KUMAR RAGADA	1667/2025
84	D-CRLA/139/2021 CRLA/139/2021	SRIBACHHA BEHERA MP	ASUTOSH TRIPATHY	1668/2025
85	D-WA/310/2019 WA/310/2019	SUBASH PRADHAN@SUBASH CH.PRADHAN MP	PRAMOD KUMAR ROUTRAY,M/S.PRAFULLA KU. RATH,A.BEHERA,S.	2940/2025
86	D-WA/311/2019 WA/311/2019	SUBASH PRADHAN@SUBASH CH.PRADHAN MP	PRAMOD KUMAR ROUTRAY	2941/2025
87	D-WA/1105/2023 WA/1105/2023	STATE OF ODISHA MP	SATYA SUNDAR KANUNGO, A.G.A.	2942/2025
88	D-WA/23843/2024 WA/1459/2024	SAINIK SCHOOLS SOCIETY,NEW DELHI MP	DEBASIS TRIPATHY,C.G.C	2943/2025
89	D-WA/2598/2025	RAMESH CHANDRA MOHANTY	MANOJ KUMAR MOHANTY	

	WA/241/2025	MP		2944/2025
90	D-WA/24816/2025 WA/ /	CHABI RANI PRAMANIK MP	JYOTIRMAY GUPTA	2945/2025
91	D-WP(C)/24617/2025 WP(C)/17024/2025	RANJAN KUMAR JENA MP	ASHOK KUMAR BEHERA	10215/2025
92	D-WP(C)/24621/2025 WP(C)/17023/2025	HIMANSU SEKHAR NAYAK MP	ARUN KUMAR PATRA	10216/2025
93	D-WP(C)/24622/2025 WP(C)/ /	MURALI KUSULIA MP	RAJIB RATH	10217/2025
94	D-WP(C)/24623/2025 WP(C)/ /	KAPILESWAR MAJHI MP	DR. JITENDRA KUMAR LENKA	10218/2025
95	D-WP(C)/24616/2025 WP(C)/ /	CHIEF DISTRICT MEDICAL AND PUBLIC HEALTH OFFICER, B.A. MP		10219/2025
96	D-WP(C)/24625/2025 WP(C)/ /	M/S DADA KRUPA CONSTRUCTIONS (OPC) PRIVATE LIMITED MP		10220/2025
97	D-WP(C)/21514/2025 WP(C)/16446/2025	RADHESHYAMA BEHERA MP	DILIP KUMAR SAHU	10221/2025
98	D-WP(C)/24618/2025 WP(C)/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A	10222/2025
99	D-WP(C)/43081/2024 WP(C)/25294/2024	KALYANI DAS MP	MAMATA TRIPATHY, ALIBHA MISHRA	10223/2025
100	D-WP(C)/24628/2025 WP(C)/ /	ANKUR AGARWAL MP	ASIT KUMAR CHAUDHURY	10224/2025
101	D-WP(C)/24620/2025 WP(C)/17005/2025	NARAYAN KUMAR KHAITAN MP	JAGAMOHAN PATTANAİK	10225/2025
102	D-WP(C)/23954/2025 WP(C)/16502/2025	RAGHUNATH TUDU MP		10226/2025
103	D-WP(C)/49144/2024 WP(C)/29685/2024	RENUBALA BALIAR SINGH MP	BIRAJA PRASANNA DAS	10227/2025
104	D-WP(C)/6840/2025 WP(C)/5405/2025	M/S.RAJA BRICKS, BALESWAR MP	SAIBRATA RATH	10228/2025
105	D-WP(C)/24634/2025 WP(C)/ /	M/S OLA FLEET TECHNOLOGIES PRIVATE LIMITED MP		10229/2025
106	D-WP(C)/24636/2025 WP(C)/16999/2025	PRAVAKAR SAHU MP	DR. BINODA KUMAR MISHRA	10230/2025
107	D-WP(C)/26863/2017 WP(C)/26863/2017	MANAMOHAN PATTANAİK MP	M/S.KALYAN PATTNAİK	10231/2025
108	D-WP(C)/24639/2025 WP(C)/ /	SURESH MALLICK MP	AMITAV DAS	10232/2025
109	D-WP(C)/24644/2025 WP(C)/ /	BENUDHAR NAYAK MP	SANKARACHARYA CHOUDHURY	10233/2025
110	D-WP(C)/22561/2012 WP(C)/22561/2012	PUNAURAM DAND SENA MP	M/S.SUVENDU K.RAY	10234/2025
111	D-WP(C)/24647/2025 WP(C)/ /	M/S SANDEEP BISOI MP	BHABANI PRASAD MOHANTY	10235/2025
112	D-WP(C)/32218/2023 WP(C)/32218/2023	MRUTYUNJAYA BEHERA MP	DILLIP KUMAR MOHAPATRA	10236/2025
113	D-WP(C)/24649/2025 WP(C)/ /	DEBASMITA DAS MP	DR. NIRANJAN SWAIN	10237/2025
114	D-WP(C)/24651/2025 WP(C)/ /	MANJULA NAYAK MP	PANCHANAN PANIGRAHI	10238/2025
115	D-WP(C)/24657/2025 WP(C)/ /	KSHYAMAKAR BEHERA MP	KUNAL KUMAR SWAIN	10239/2025
116	D-WP(C)/38157/2021 WP(C)/38157/2021	RAMESH CHANDRA MALLICK MP	SANJIB MOHANTY	10240/2025
117	D-WP(C)/24674/2025 WP(C)/ /	SHYAMBABU SHA @ SAHU MP	BISWAJIT MOHAPATRA	10241/2025
118	D-WP(C)/20231/2025 WP(C)/13992/2025	KARUNAKAR NAYAK MP		10242/2025
119	D-WP(C)/22128/2025 WP(C)/15220/2025	PRANAYA KISHORE HARICHANDAN MP	DSGI, CGC	10243/2025
120	D-WP(C)/24679/2025 WP(C)/ /	KANTI RANJAN SAHU MP	SAIBRATA RATH	10244/2025

121	D-WP(C)/17631/2025 WP(C)/12014/2025	SAMEER KUMAR ROUT MP	KUNAL KUMAR SWAIN	10245/2025
122	D-WP(C)/47807/2024 WP(C)/28820/2024	M/S. RENEWABLE EVIROGIC (P) LTD., BBSR MP		10246/2025
123	D-WP(C)/55035/2024 WP(C)/401/2025	AMULYA KUMAR MAJHI MP	SUKANTA KUMAR DALAI	10247/2025
124	D-WP(C)/24685/2025 WP(C)/ /	TAPASWINI DIGAL MP	KUNAL KUMAR SWAIN	10248/2025
125	D-WP(C)/37988/2024 WP(C)/23139/2024	BAULI MATH, PURI MP	LALITENDU MOHAPATRA	10249/2025
126	D-WP(C)/24308/2025 WP(C)/16955/2025	KALINGA PUBLISHERS AND BOOKSELLERS ASSOCIATION MP	CUTTACK	10250/2025
127	D-WP(C)/10936/2018 WP(C)/10936/2018	BARBIL WORKERS UNION MP	M/S.	10251/2025
128	D-WP(C)/5104/2025 WP(C)/4118/2025	ARUN KUMAR ROUT MP	NAMITA PATTANAİK	10252/2025
129	D-WP(C)/24702/2025 WP(C)/ /	K. NAMITA REDDY MP	DINESH KUMAR MOHANTY	10253/2025
130	D-WP(C)/24714/2025 WP(C)/ /	BASANTI MAJHI @ BANITA MAJHI MP	HEMANTA KUMAR MOHANTA	10254/2025
131	D-WP(C)/24712/2025 WP(C)/ /	TRINATH PADHIARI MP	HEMANTA KUMAR MOHANTA	10255/2025
132	D-WP(C)/22729/2025 WP(C)/15721/2025	MANDAKINI PRUSTY MP	HEMANTA KUMAR MOHANTA	10256/2025
133	D-WP(C)/21214/2025 WP(C)/14777/2025	SULOCHANA PRADHAN MP		10257/2025
134	D-WP(C)/24721/2025 WP(C)/ /	NAMITA SINGH MP	HEMANTA KUMAR MOHANTA	10258/2025
135	D-WP(C)/18378/2025 WP(C)/15695/2025	SANJAYA KUMAR MOHAPATRA MP	RAGHUNATH DASMOHAPATRA	10259/2025
136	D-WP(C)/1119/2025 WP(C)/1544/2025	SHYAM SUNDAR ROUTRAY @ SHYAM SUBUDHAR MOHANTY MP		10260/2025
137	D-WP(C)/24723/2025 WP(C)/ /	MD. SHAKIL MP	FALGUNI RAJGURU MOHAPATRA	10261/2025
138	D-WP(C)/52629/2024 WP(C)/32084/2024	PRINCE RAKESH NAYAK MP	SRI MAHENDRA KUMAR PRADHAN ( CGC)	10262/2025
139	D-WP(C)/24724/2025 WP(C)/ /	RAMESH CHANDRA SATPATHY MP	ANKITA MUKHERJI	10263/2025
140	D-WP(C)/24728/2025 WP(C)/ /	ASIS KUMAR SAMAL MP	BANSHIDHAR SATAPATHY	10264/2025
141	D-WP(C)/8738/2025 WP(C)/6555/2025	SUKUMAR PANDA MP	DURGESH NARAYAN RATH	10265/2025
142	D-WP(C)/8738/2025 WP(C)/6555/2025	SUKUMAR PANDA MP	LAXMIKANTA MOHANTY	10266/2025
143	D-WP(C)/24736/2025 WP(C)/ /	PRATAP CHANDRA JENA MP	ASHOK KUMAR SARANGI	10267/2025
144	D-WP(C)/24746/2025 WP(C)/ /	DAMBURUDHAR KAIBARTA MP	SIDHARTHA SANKAR RAY (2)	10268/2025
145	D-WP(C)/24750/2025 WP(C)/17045/2025	SOBHA BEHERA MP	AMIT PRASAD BOSE	10269/2025
146	D-WP(C)/24753/2025 WP(C)/17064/2025	M/S. IPINIT VANASPATI LIMITED, RAJABAGH, BHUBANESHWAR MP		10270/2025
147	D-WP(C)/24756/2025 WP(C)/ /	SMC OF GARADESWAR U.P. SCHOOL, JAJUR MP	MAHENDRA KUMAR SAHOO	10271/2025
148	D-WP(C)/40421/2023 WP(C)/40421/2023	KARUNAKAR RATH MP		10272/2025
149	D-WP(C)/21788/2025 WP(C)/15043/2025	KALPANA ROUT MP	TANMAY MISHRA	10273/2025
150	D-WP(C)/52075/2024 WP(C)/31881/2024	KAMADEV BISWAL MP	ANANTA NARAYAN PATTANAYAK	10274/2025
151	D-WP(C)/24759/2025 WP(C)/ /	ANITA PATRA MP	PRATIK DASH	10275/2025
152	D-WP(C)/24765/2025	SUBASH CHANDRA SAHOO	TANMAY MISHRA	

	WP(C)/ /	MP		10276/2025
153	D-WP(C)/19307/2025 WP(C)/13194/2025	M/S HEAVEN REAL ESTATE AND DEVELOPMENT PVT.LTD MP	<del>MOHIT KUMAR, BBSR</del>	10277/2025
154	D-WP(C)/24778/2025 WP(C)/ /	M/S RELIABLE SPONGE PVT.LTD MP	BHABANI PRASAD MOHANTY	10278/2025
155	D-WP(C)/8738/2025 WP(C)/6555/2025	SUKUMAR PANDA MP	SANGRAM JENA	10279/2025
156	D-WP(C)/23090/2025 WP(C)/16663/2025	KEDARNATH SHARMA MP	LAXMI SHARMA	10280/2025
157	D-WP(C)/24785/2025 WP(C)/ /	SRIPADA SUAR MP	GOPINATH MISHRA	10281/2025
158	D-WP(C)/24789/2025 WP(C)/ /	T.BALARAM KISHEN MP	DEEPALI MAHAPATRA	10282/2025
159	D-WP(C)/30048/2022 WP(C)/30048/2022	PURNA CHANDRA NAYAK MP	DAYANANDA MOHAPATRA	10283/2025
160	D-WP(C)/24800/2025 WP(C)/ /	PRATIKHYA SINGH SAMANTARAY MP	SOUMYA JYOTI BISWAL	10284/2025
161	D-WP(C)/24801/2025 WP(C)/ /	M/S ASHADEEP AQUACULTURE PVT. LTD, MP	<del>ATIN KUMAR, BBSR</del> ANAND KOREANA	10285/2025
162	D-WP(C)/24805/2025 WP(C)/ /	BIKASH ROUT MP	JAJATI KESHARI KHUNTIA	10286/2025
163	D-WP(C)/24807/2025 WP(C)/ /	THE SANSKAR, BBSR MP	ABHAS MOHANTY	10287/2025
164	D-WP(C)/24809/2025 WP(C)/ /	SUBASH CHANDRA DAS MP	RANJIT MOHANTY	10288/2025
165	D-WP(C)/24815/2025 WP(C)/ /	NIRMAL CHANDRA SAHOO MP	MANOJA KUMAR KHUNTIA	10289/2025
166	D-WP(C)/24810/2025 WP(C)/ /	SK. OHAB MP	PRASANTA KUMAR MOHANTY (2)	10290/2025
167	D-WP(C)/24820/2025 WP(C)/ /	M/S RAJA BRICKS MP	SAIBRATA RATH	10291/2025
168	D-WP(C)/44962/2024 WP(C)/26601/2024	SUBHAKANTA NAYAK MP	PRASANTA KUMAR SATAPATHY	10293/2025
169	D-WP(C)/16150/2025 WP(C)/11047/2025	M/S LAXMI BARAHA AUTO UDYOG, SUNDARBA MP	<del>DEBENDRA KUMAR SAMAL</del>	10294/2025
170	D-WP(C)/28782/2022 WP(C)/28782/2022	DR. GANESH CHANDRA KUND MP	JAYDEEP PAL	10295/2025
171	D-WP(C)/24825/2025 WP(C)/ /	BINAPANI PATY MP	PRANAYA SAHOO	10296/2025
172	D-WP(C)/24804/2025 WP(C)/ /	MINA BHATTA MP	JYOTI RANJAN DEO	10297/2025
173	D-WP(C)/647/2008 WP(C)/647/2008	MANJU DEVI AGARWALA MP	SAMIR KUMAR MISHRA(SR.ADV)	10298/2025
174	D-WP(C)/650/2008 WP(C)/650/2008	MANJU DEVI AGARWALA MP	SAMIR KUMAR MISHRA(SR.ADV)	10299/2025
175	D-WP(C)/651/2008 WP(C)/651/2008	MANJU DEVI AGARWALA MP	SAMIR KUMAR MISHRA(ADV)	10300/2025
176	D-WP(C)/24830/2025 WP(C)/ /	JITENDRA BEHERA MP	JAGAJIBAN PRADHAN	10301/2025